

IN THE HIGH COURT OF PUNJAB AND HARYANA AT CHANDIGARH

CM-1967-CII-2024 IN FAO No. 4724 of 2017

National Insurance Co. Ltd.	 Appellants
V/s	
Ravinder Singh and others	 Respondents

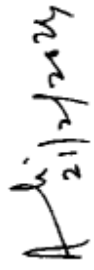
Notice to:

Respondents:

2. Harjinder Singh s/o Baldev Singh r/o Village Goniana Road, Street No. 3, Shri Muktsar Sahib, Punjab. (Driver of Bus bearing Regn. no. PB-30-E-5548).

Whereas it is proved to the satisfaction of this Court that the above named respondent cannot be served in the ordinary manner, notice is hereby issued this publication under Order 5 Rule 20 CPC against him to appear in this Court on **01.05.2024(Actual)** personally or through someone authorized by law to act for them/him or an Advocate of this Court to defend the above noted case, failing which it will be heard and decided ex-parte.

Given under my hand and the seal of this Court on 21st day of February, 2024.


21/2/24
Superintendent (Judl.),
For Registrar (Judicial)
